

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

ITEM No.210  
C.P.(CAA)/55(AHM)2023  
in  
C.A.(CAA)/48(AHM)2023

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Adani Green Energy (Tamilnadu) Limited  
Ramnad Renewable Energy Limited  
Ramnad Solar Power Limited  
Kamuthi Renewable Energy Limited  
Kamuthi Solar Power Limited  
Adani Renewable Energy Holding Ten Limited  
Pn Clean Energy Limited  
Pn Renewable Energy Limited

.....Applicants

**Order delivered on: 08/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Sandip Singhi, Adv.  
For the Income Tax : Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.

**ORDER**

Re-list before the regular bench on 13.02.2024.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**